NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

: EP 285/16 APPLICATION NUMBER

PETITION NUMBER

: TP 129/17 : MANOJ MASCARENHAS NAME OF THE PETITIONER (S)

: SKYLINE CONSTRUCTIONS & NAME OF THE RESPONDENT (S)

UNDER SECTION : (33(e)

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE

PHONE NUMBER REPRESENTATION BY WHOM

LONAM

ZANS ITHIE'S Advisate

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)